

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :06/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/31370/2025 ARBA/22/2025	ARCHANA GHATUARY VS LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, PURI	ABHISEK MOHANTY VS	// DISTRICT & SESSIONS JUDGE,PURI(Pur Arb. Misc Case/0000105/2018
2	D-BLAPL/23670/2025 BLAPL/8223/2025	SUMAN NAIK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	RASOL /130 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000380/2025
3	D-BLAPL/23715/2025 BLAPL/8224/2025	HEMANTA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BUDEN /29 /2025 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000350/2025
4	D-BLAPL/23729/2025 BLAPL/8225/2025	HAMID RAZA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /178 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000353/2025
5	D-BLAPL/23750/2025 BLAPL/8226/2025	MAHESWAR SAHANI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000035/2025
6	D-BLAPL/23260/2025 BLAPL/8227/2025	SUBASH SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /930 /2024 A.D.J.,TALCHER(Anugul ) CT/0000080/2025
7	D-BLAPL/23752/2025 BLAPL/8228/2025	BHARAT DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /47 /2024 A.D.J,PHULBANI(Kandhamal) ST/0000052/2024
8	D-BLAPL/23261/2025 BLAPL/8229/2025	SUBASH SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /706 /2024 A.D.J.,TALCHER(Anugul ) CT/0000076/2025
9	D-BLAPL/23755/2025 BLAPL/8230/2025	GANDARA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /47 /2024 A.D.J,PHULBANI(Kandhamal) ST/0000052/2024
10	D-BLAPL/23542/2025 BLAPL/8231/2025	MAMATA NAGESH VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	SINAPALI /130 /2025 J.M.F.C.,SINAPALI(Nuapada ) CT/0000130/2025
11	D-BLAPL/23759/2025 BLAPL/8232/2025	NEERAJ SONKAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000034/2025

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12	D-BLAPL/23644/2025 BLAPL/8233/2025	MD. ABID HUSSAIN VS STATE OF ODISHA	BISWARANJAN DALAI VS	SPL.TASK FORCE /7 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000270/2025
13	D-BLAPL/23766/2025 BLAPL/8234/2025	BHUTIYA JENIL JAYSUKHBHAI VS STATE OF ODISHA	ASHOK DAS VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BERHAMPUR(Ganjam) GR/0000505/2025
14	D-BLAPL/23660/2025 BLAPL/8235/2025	RAKESH ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BANKI /16 /2025 1ST A.D.J., CUTTACK(Cuttack) ST/0000141/2025
15	D-BLAPL/23733/2025 BLAPL/8236/2025	SIBA KHEMUDU VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /320 /2025 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000391/2025
16	D-BLAPL/23744/2025 BLAPL/8237/2025	AATMARAM RANA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	LAKHANA /49 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000435/2025
17	D-BLAPL/15638/2025 BLAPL/8238/2025	ISHUDASH CHHATRIA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	MUDANPUR RAMPUR /83 /2025 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000015/2025
18	D-BLAPL/22062/2025 BLAPL/8239/2025	GANDHARBA KUMAR SAHU @ GANDHARBA SAHU VS STATE OF ODISHA	LAMBODOR ACHARI VS	JAGANNATHA PRASAD /267 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000207/2024
19	D-BLAPL/23745/2025 BLAPL/8240/2025	ANIL DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000038/2025
20	D-BLAPL/23109/2025 BLAPL/8241/2025	BAPUN @ BISWAMBAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /459 /2024 DISTRICT & SESSIONS JUDGE,BALASO ST/0000089/2025
21	D-BLAPL/23125/2025 BLAPL/8242/2025	BABUL @ RASHMIKANT DAS @ RASHMIKANTA DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /187 /2025 J.M.F.C., RAJNAGAR(Kendrapara ) GR/0000232/2025
22	D-BLAPL/23828/2025 BLAPL/8243/2025	RAJIB SAMAL VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ / A.D.J.,JALESWAR(Baleshwar) Spl/0000012/2025
23	D-BLAPL/23177/2025	NIRANJAN KHORA	RAJIB LOCHAN PATTNAIK	JHARIGAM /88 /2025

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	BLAPL/8244/2025	VS STATE OF ODISHA	VS	J.M.F.C., JHARIGAON(Nabarangapur ) GR/000087/2025
24	D-BLAPL/23748/2025 BLAPL/8245/2025	RINA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /47 /2024 A.D.J.,PHULBANI(Kandhamal) ST/0000052/2024
25	D-BLAPL/23258/2025 BLAPL/8246/2025	SUBASH SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /404 /2024 A.D.J.,TALCHER(Anugul ) CT/0000074/2025
26	D-BLAPL/23701/2025 BLAPL/8247/2025	DINESH DORA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT GRPS /16 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000071/2025
27	D-BLAPL/23702/2025 BLAPL/8248/2025	RINKU SAHU VS STATE OF ODISHA	SURYAKANTA DASH VS	/ /0 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000015/2025
28	D-BLAPL/23830/2025 BLAPL/8249/2025	JANGYASENI NAYAK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BUGUDA /133 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000123/2025
29	D-BLAPL/22577/2025 BLAPL/8250/2025	JAGAT MAJHI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	MAIDALPUR /25 /2025 S.D.J.M. CIVIL JUDGE (JD),NAWARANGAL GR/0000453/2025
30	D-BLAPL/23843/2025 BLAPL/8251/2025	SUJIT MUKHI @ TANDU @ KANDU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL SADAR PS /686 /2024 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000476/2025
31	D-BLAPL/22999/2025 BLAPL/8252/2025	BIKY @ ABHINASH SAHOO VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	BERHAMPUR CYBER CRIME /38 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001336/2025
32	D-BLAPL/23753/2025 BLAPL/8253/2025	KASIMUDDIN KHAN VS STATE OF ODISHA	PRADYUS KUMAR PARHI VS	SINGLA /28 /2024 DISTRICT & SESSIONS JUDGE,BALASORE ST/0000552/2024
33	D-BLAPL/23215/2025 BLAPL/8254/2025	HRUSHIKESH MALLIK VS STATE OF ODISHA	ASISH KUMAR RAY VS	PATTAMUNDAI /42 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000106/2025
34	D-BLAPL/23239/2025 BLAPL/8255/2025	BICHITRA GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /291 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam)

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35	D-BLAPL/23768/2025 BLAPL/8256/2025	STATE OF ODISHA BHAKTA PRADHAN VS	PRABHAS CHANDRA PANDA VS	GR/0000288/2025 DARINGBADI /93 /2020 A.D.J.,BALLIGUDA(Kandhamal)
36	D-BLAPL/23402/2025 BLAPL/8257/2025	STATE OF ODISHA PINTU BEHERA VS	JYOTIRMAYA SAHOO VS	ST/0000054/2024 KOTINANDA /162 /2025 J.M.F.C.,ASKA(Ganjam)
37	D-BLAPL/23872/2025 BLAPL/8258/2025	STATE OF ODISHA DILLIP KUMAR BEHERA @ DILLIP BEHERA @ BAHUDI VS	JANMEJAYA KATIKIA VS	GR/0000939/2025 MANIABANDHA /82 /2023 A.D.J.,ATHAGARH(Cuttack)
38	D-BLAPL/23412/2025 BLAPL/8259/2025	STATE OF ODISHA SUBHA MUNI VS	JYOTIRMAYA SAHOO VS	ST/0000009/2024 KABISURYANAGAR /467 /2024 A.D.J.,KODALA(Ganjam)
39	D-BLAPL/23860/2025 BLAPL/8260/2025	STATE OF ODISHA MITHUN BINDHANI VS	BASANTA KUMAR DAS VS	ST/0000214/2024 UDALA /241 /2025 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayurbhanj)
40	D-BLAPL/23740/2025 BLAPL/8261/2025	STATE OF ODISHA DHANU HANSDAH VS	SOMANATH MITRA VS	CT/0000597/2025 //0 J.M.F.C.,BHUBANESWAR(Khordha )
41	D-BLAPL/22756/2025 BLAPL/8262/2025	STATE OF ODISHA BELLAL MANDAL VS	MANAS KUMAR CHAND VS	2(A)CC/0000060/2025 //0 SPECIAL JUDGE,BALASORE(Baleshwar)
42	D-BLAPL/20675/2025 BLAPL/8263/2025	STATE OF ODISHA SUNIL BEHERA VS	SASWATA PATNAIK VS	Spl/0000174/2025 BARANGA /243 /2025 J.M.F.C.(II),CUTTACK(Cuttack)
43	D-BLAPL/22339/2025 BLAPL/8264/2025	STATE OF ODISHA RATIKANTA PATRA VS	GURUPRASAD BEHERA VS	GR/0000669/2025 // SPECIAL JUDGE,BALASORE(Baleshwar)
44	D-BLAPL/23776/2025 BLAPL/8265/2025	STATE OF ODISHA RADHAKRISHNA PATRA @ DHUBULA VS	BASANTA KUMAR DAS VS	Spl/0000139/2025 BETNOTI /360 /2024 2ND A.D.J., BARIPADA(Mayurbhanj)
45	D-BLAPL/23778/2025 BLAPL/8266/2025	STATE OF ODISHA DWITIKRUSHNA NAHAK @TARU KALIA VS STATE OF ORISSA	JAJATI KESHARI KHUNTIA VS	ST/0000016/2025 ASKA /411 /2025 J.M.F.C.,ASKA(Ganjam) GR/0001276/2025

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46	D-BLAPL/23052/2025 BLAPL/8267/2025	BARUNA TARAI VS STATE OF ODISHA	PRABIR KUMAR RAY VS	KUAKHIA /448 /2024 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CT/0000068/2025
47	D-BLAPL/23844/2025 BLAPL/8268/2025	MARKANDA MALIK @ MALLIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /539 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001077/2025
48	D-BLAPL/23847/2025 BLAPL/8269/2025	PRAFULLA NAYAK @ PRAFULLA KUMAR NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHANDARIPOKHARI /7 /2023 J.M.F.C. II BHADRAK(Bhadrak ) GR/0000007/2023
49	D-BLAPL/23850/2025 BLAPL/8270/2025	MANAS RANJAN SENAPATI VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	SAHID NAGAR P.S. /136 /2025 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0000288/2025
50	D-BLAPL/23889/2025 BLAPL/8271/2025	KARTIKESWAR DAKUA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	PATTAPUR (DIGAPAHANDI) /38 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000004/2025
51	D-BLAPL/23833/2025 BLAPL/8272/2025	DAYANIDHI NATH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /326 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000693/2025
52	D-BLAPL/23858/2025 BLAPL/8273/2025	BABULI SAHU VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BURLA /8 /2007 J.M.F.C.,SAMBALPUR(Sambalpur) CT/0000064/2007
53	D-BLAPL/23862/2025 BLAPL/8274/2025	SUJIT ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /501 /2024 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000028/2025
54	D-BLAPL/22817/2025 BLAPL/8275/2025	SATYA PRAKASH SINGHA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000145/2025
55	D-BLAPL/23218/2025 BLAPL/8276/2025	SAPTAM BAGARTY VS STATE OF ODISHA	MOHAN BAG VS	PUINTALA /69 /2024 PO,SPL. COURT SC,ST(POA)ACT, BALASORE Spl/0000023/2024
56	D-BLAPL/23864/2025 BLAPL/8277/2025	JITU @ MANAS KUMAR ROUT VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	NAYAGARH /283 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000826/2025
57	D-BLAPL/23385/2025	NITYANANDA NAYAK	MANAS KUMAR CHAND	BALASORE VIGILANCE /6 /2025

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	BLAPL/8278/2025	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/000002/2025
58	D-BLAPL/23633/2025 BLAPL/8279/2025	DEBASISH BEHERA @ HANDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /350 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000582/2025
59	D-BLAPL/23650/2025 BLAPL/8280/2025	SWAPNA @ SAPNA MAJUMDAR VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /136 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001320/2025
60	D-BLAPL/23897/2025 BLAPL/8281/2025	DUBA @ SANTOSH @ SANTOSH BISOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /334 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000058/2025
61	D-BLAPL/23666/2025 BLAPL/8282/2025	RAMA PERA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	BAUNISUNI /150 /2023 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000121/2023
62	D-BLAPL/23724/2025 BLAPL/8283/2025	KELU CHARAN BEHERA @ KALU @ CHITTARANJAN PATTANAİK VS STATE OF ODISHA	BISWAJIT NAYAK VS	PIPLI /123 /2025 J.M.F.C.,PIPLI(Puri) GR/0000194/2025
63	D-BLAPL/23929/2025 BLAPL/8284/2025	BIJAYA DIPA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/0000031/2025
64	D-BLAPL/21434/2025 BLAPL/8285/2025	PURNA PUJARI VS STATE OF ODISHA	S.K.MOHANTY VS	MAIDALPUR /82 /2024 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000062/2024
65	D-BLAPL/23934/2025 BLAPL/8286/2025	NILESH KALE VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PATNAGARH /176 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000743/2024
66	D-BLAPL/23782/2025 BLAPL/8287/2025	SANUJA MAHAKUD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000016/2024
67	D-BLAPL/23806/2025 BLAPL/8288/2025	OM PRAKASH NAIK @ KANHU VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KOKSARA /97 /2025 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000095/2025
68	D-BLAPL/23807/2025 BLAPL/8289/2025	BIJU @ BIJAY PRADHAN @ SANJAY PRADHAN VS	ARIJEET MISHRA VS	RAJNAGAR /44 /2025 A.D.J.-CUM-SPECIAL JUDGE,PATTAMUNDA

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69	D-BLAPL/23944/2025 BLAPL/8290/2025	STATE OF ODISHA DILU @ PRADEEP SAHOO @ PRADEEP KUMAR SAHOO VS	JUGALA KISHORE PANDA VS	ST/0000929/2025 CHAULIAGANJA /12 /2016 DISTRICT & SESSIONS JUDGE,CUTTACK
70	D-BLAPL/23824/2025 BLAPL/8291/2025	STATE OF ODISHA GUNTHA @ HEMANTA ACHARYA VS	ASHOK KUMAR SAHOO VS	ST/0000080/2022 SALIPUR /245 /2025 J.M.F.C.,SALIPUR(Cuttack)
71	D-BLAPL/23826/2025 BLAPL/8292/2025	STATE OF ODISHA TUSHAR KUMAR PRADHAN VS	MAHES DAS VS	GR/0000240/2025 K.NUAGOAN /82 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
72	D-BLAPL/23832/2025 BLAPL/8293/2025	STATE OF ODISHA GOUTAM ROUTH VS	AMULYA RATNA PANDA VS	Spl/0000072/2023 TALASARI MARINE /36 /2023 A.D.J.,JALESWAR(Baleshwar)
73	D-BLAPL/23842/2025 BLAPL/8294/2025	STATE OF ODISHA KAILASH CHANDRA BEJ VS	BHABANI SHANKAR DASPARIDA VS	ST/0000554/2023 RAIBANIA /63 /2025 SPECIAL JUDGE (POCSO), BALASORE(
74	D-BLAPL/23948/2025 BLAPL/8295/2025	STATE OF ODISHA NIBASI ROUT VS	ARUN KUMAR SAHU VS	Spl/0000209/2025 GANIA /81 /2025 J.M.F.C.,DASAPALLA(Nayagarh )
75	D-BLAPL/23951/2025 BLAPL/8296/2025	STATE OF ODISHA ARABINDA BAGHA VS	BIJAYA KUMAR RAGADA VS	GR/0000305/2025 BOUDH /184 /2023 SPECIAL JUDGE,BAUDH(Baudh )
76	D-CMAPL/26911/2025 CMAPL/242/2025	STATE OF ODISHA APTAKAMA MISHRA VS	ASHOK KUMAR SARANGI VS	Spl/0000100/2023 // ( )
77	D-CMP/29729/2025 CMP/1202/2025	RAJALAXMI PATRA VIKASH BHARATI EDUCATIONAL TRUST, RAYAGADA VS	RANJAN KUMAR ROUT VS	// 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANESHWAR
78	D-CMP/31135/2025 CMP/1203/2025	GAGAN BIHARI BHUYAN PREMANANDA BARIK VS	SUSANTA KUMAR BARAL VS	Fao/0000143/2024 // DISTRICT & SESSIONS JUDGE,KEONJHAR
79	D-CMP/30478/2025 CMP/1204/2025	BIRANCHI PRADHAN RAMA CHANDRA BARAL VS	AJIT KUMAR TRIPATHY VS	Fao/0000022/2023 // Civil Judge Jr. Division-cum-JMFC Court at CS/0000153/2024
		HAREKRUSHNA BARAL		

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80	D-CMP/31251/2025 CMP/1205/2025	GOURISHANKAR AGRAWAL VS SANKAR JASWANI	SUSHANTA KUMAR JOSHI VS	// CIVIL JUDGE(SD),KANTABANJI(Balangi CS/0000024/2015
81	D-CMP/29992/2025 CMP/1206/2025	ASHA SAMAL VS PRADEEP KUMAR SINGH	PRASANNA KUMAR RATH VS	// CIVIL JUDGE (SD),ANGUL(Anugul ) CS/0000163/2008
82	D-CMP/29882/2025 CMP/1207/2025	SEELA DUTTA VS TAPAN KUMAR CHOUDHURY	NARAYAN PRASAD PARIJA VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) CS/0000004/2009
83	D-CMP/31245/2025 CMP/1208/2025	MULLA SAHU VS MAKUNDA SAHU	UPENDRA KUMAR SAMAL VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka CS/0000120/2015
84	D-CONTC/30617/2025 CONTC/3716/2025	SANGRAM KESHARI SWAIN VS RACHNA SHAH,IAS	ADV. VS	// () //
85	D-CONTC/30643/2025 CONTC/3717/2025	BABAJI CHARAN SAHOO VS KALI PRASANNA MOHAPATRA,DIRECTOR,HIGHER EDUCATION DEPT., ODISHA	ADV. VS	// () //
86	D-CONTC/31132/2025 CONTC/3718/2025	REKHA DEVI VS DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR,CUTTACK	SATRUGHNA DASH (A) VS	// () //
87	D-CONTC/31182/2025 CONTC/3719/2025	SATYABRATA DAS VS SIBABRATA TRIPATHY,TAHASILDAR,HATADIHI,KEONJHAR	ADV. VS	// () //
88	D-CONTC/31296/2025 CONTC/3720/2025	JAGANNATH SAHOO VS SHALINI PANDIT,IAS	ADV. VS	// () //
89	D-CONTC/31310/2025 CONTC/3721/2025	BALI SAHOO VS GIRISH S.N,IAS	JIBAN KANTA PATTANAIAK VS	// () //
90	D-CONTC/25236/2025 CONTC/3722/2025	DURGA CHARAN DAS VS NIRANJAN BEHERA,OES	ADV. VS	// () //
91	D-CONTC/28965/2025	SHISHIR KUMAR PARHI	ADV.	//

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	CONTC/3723/2025	VS ARAVIND AGARWAL,IAS	VS	0 //
92	D-CONTC/30091/2025 CONTC/3724/2025	NIRANJAN MOHANTY VS S.SONAL,COLLECTOR AND D.M,JAGATSINGHPUR	ADV. VS	// 0 //
93	D-CONTC/30903/2025 CONTC/3725/2025	DILLIP KUMAR SAMANTARAY VS AMRIT RUTURAJ,COLLECTOR AND DM,KHORDHA	AKHAND VS	// 0 //
94	D-CONTC/31268/2025 CONTC/3726/2025	PRAFULLA KUMAR MOHAPATRA VS SANJAY KUMAR SINGH, IAS	ADV VS	// 0 //
95	D-CONTC/31379/2025 CONTC/3727/2025	PRAJNA PARAMITA DAS VS JAGABANDHU SAHOO,DIST. EDUCATION OFFICER,BHADRAK	ADV. VS	// 0 //
96	D-CONTC/31380/2025 CONTC/3728/2025	RAMESH CHANDRA MISHRA VS SANJAY KUMAR SINGH,IAS	ADV. VS	// 0 //
97	D-CONTC/31411/2025 CONTC/3729/2025	LAXMIPRIYA MALLA VS ER.NIRMAL CHANDRA DAS,CHIEF ENGNR.(ROADS),E.I.C. RURAL WORKS	ADV. VS	// 0 //
98	D-CONTC/31435/2025 CONTC/3730/2025	BHABESH BAL VS PABITRA MOHAN BARIK,DIST. EDUCATION OFFICER,KENDRAPARA	ADV. VS	// 0 //
99	D-CONTC/31438/2025 CONTC/3731/2025	BIKARTAN SETHI VS BALA MUKUNDA BHUYAN,DIRECTOR,ELEMENTARY EDUCATION,ODISHA	ADV. VS	// 0 //
100	D-CONTC/31445/2025 CONTC/3732/2025	SK. ANAYAUTULLAH VS BASANTA KUMAR NAYAK,D.E.O,BALASORE	ADV. VS	// 0 //
101	D-CONTC/29439/2025 CONTC/3733/2025	BIKRAM KUMAR JAGADEV VS SALINI PANDIT, IAS	ADV. VS	// 0 //
102	D-CONTC/30548/2025 CONTC/3734/2025	MANORAJNAN MANDAL VS	SIVA SANKAR CHAINI VS	// 0

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103	D-CONTC/31037/2025 CONTC/3735/2025	JISHUKRISHNA DAS,OAS(A) BADAL RANJAN MOHAPATRA VS DR.SUDHIR NAYAK,DIST. MEDICAL AND PUBLIC HEALTH OFFICER,BHADRAK	ADV. VS	// // ()
104	D-CONTC/29643/2025 CONTC/3736/2025	PRAGATI SELF HELP GROUP, HUMMA VS DIBYA JYOTI PARIDA, IAS	ANUPAM DASH VS	// // ()
105	D-CONTC/29647/2025 CONTC/3737/2025	MAA SAMALEI SELF HELP GROUP, LAXMIPUR, GANJAM VS DIBYA JYOTI PARIDA,IAS	ANUPAM DASH VS	// // ()
106	D-CONTC/31395/2025 CONTC/3738/2025	NABAKISHORE MALLIA VS SATYABRATA SAHOO,IAS	ADV. VS	// // ()
107	D-CONTC/31408/2025 CONTC/3739/2025	BIJAY KISHORE NATH VS SANJEEB KUMAR MISHRA, IAS	ADV VS	// // ()
108	D-CONTC/31502/2025 CONTC/3740/2025	MANOJ KUMAR MANDAL VS SURENDRA KUMAR,SECY.,STEEL AND MINES DEPT., ODISHA	ADV VS	// // ()
109	D-CONTC/31564/2025 CONTC/3741/2025	UPENDRA RANA @ UPENDRA KUMAR RANA VS VEENIT BHARADWAJ, IAS	ADV VS	// // ()
110	D-CONTC/29757/2025 CONTC/3742/2025	ASHOK KUMAR MOHANTY VS SIBA MALLICK,TAHASILDAR,MAHAKALAPADA,KENDRAPARA	ADV. VS	// // ()
111	D-CONTC/31409/2025 CONTC/3743/2025	MRUTYUNJAY MOHANTA VS ASWATHY S, IAS	ADV VS	// // ()
112	D-CONTC/31444/2025 CONTC/3744/2025	SAMARENDRA KUMAR MOHANTY VS DIPTIMA YEE BEHERA,TAHASILDAR-CUM-L.A.O,BARI,JAJPUR	ADV. VS	// // ()
113	D-CRLA/22257/2025 CRLA/924/2025	SATYAJIT SWAIN VS STATE OF ODISHA	BISWAJIT NAYAK VS	SECTOR-3 /40 /2021 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000078/2021

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114	D-CRLA/23268/2025 CRLA/925/2025	GALU@MAHESH@NAMISH MISHRA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	AINTHAPALI /335 /2016 A.D.J.,SAMBALPUR(Sambalpur) ST/0000002/2017
115	D-CRLA/23276/2025 CRLA/926/2025	RANJAN BISOYI@RANJNA BISOYI VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /461 /2023 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000096/2023
116	D-CRLA/23704/2025 CRLA/927/2025	KANDRA MAJHI VS STATE OF ODISHA	PRABHAV BEHERA VS	BISWANATHPUR /48 /2018 DISTRICT & SESSIONS JUDGE, BHAWA CT/0000006/2019
117	D-CRLA/23551/2025 CRLA/928/2025	KUMAR JENA VS STATE OF ODISHA(VIG.)	PRASANNA KUMAR PANI VS	CUTTACK VIGILANCE /50 /2010 SPECIAL JUDGE(VIGILANCE),ANGUL(A TR/0000069/2019
118	D-CRLA/23720/2025 CRLA/929/2025	MITRAJIT BARIK VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	BALASORE VIGILANCE /51 /2011 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) TR/0000004/2013
119	D-CRLA/23809/2025 CRLA/930/2025	JITENDRA KUMAR BISWAL VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MANGALPUR /317 /2024 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur ) Spl/0000307/2024
120	D-CRLA/23825/2025 CRLA/931/2025	OMM GOUDA@OM GOUDA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	DHARAKOT PS /240 /2025 SPECIAL JUDGE ASKA(Ganjam) Spl/0000015/2025
121	D-CRLA/23839/2025 CRLA/932/2025	PRAJA RANJAN ROUL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	ANGUL TOWN /407 /2021 AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) Spl/0000055/2021
122	D-CRLLP/23066/2025 CRLLP/55/2025	ANNAPURNA BEHERA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	PURI TOWN /3 /2017 1ST A.D.J., PURI(Puri) ST/0000021/2022
123	D-CRLMC/22228/2025 CRLMC/3037/2025	AJMER SHARMA @ AJMER SINGH VS STATE OF ODISHA	RAGHUNATH BISWAL VS	PADMAPUR /141 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000114/2024
124	D-CRLMC/21740/2025 CRLMC/3038/2025	DHIREN KUMAR SAMAL VS STATE OF ODISHA	PRAHALLAD MAHALI VS	BAUNISUNI /9 /2022 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000010/2022
125	D-CRLMC/22867/2025	TUKUNA BEHERA	SANJIB KUMAR BHANJADEO	PURUSHOTTAMPUR /315 /2024

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	CRLMC/3039/2025	VS STATE OF ODISHA	VS	J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000307/2024
126	D-CRLMC/23214/2025 CRLMC/3040/2025	SMRUTIRANJAN MALLIK VS STATE OF ODISHA	ASISH KUMAR RAY VS	KUAKHIA /308 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000189/2024
127	D-CRLMC/21916/2025 CRLMC/3041/2025	PRIYA RANJAN MUND VS STATE OF ODISHA	HEMANT KUMAR MUND VS	CHANDAHANADI /114 /2024 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000033/2024
128	D-CRLMC/23251/2025 CRLMC/3042/2025	CHUNU KHAN @ CHUNA KHAN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	NISCHINTAKOILI /83 /2018 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000955/2018
129	D-CRLMC/23423/2025 CRLMC/3043/2025	ABDUL RAQUEEB KHAN VS STATE OF ODISHA	BIBHU PRASAD DAS VS	KHANDAGIRI P.S. /256 /2018 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0002762/2018
130	D-CRLMC/23601/2025 CRLMC/3044/2025	ARPAN PATEL VS STATE OF ODISHA (OPID)	NIRMAL CHANDRA MOHANTY VS	EOW,BHUBANESWAR /4 /2022 PRESIDING OFFICER, DESIGNATED CO CT/0000003/2022
131	D-CRLMC/22005/2025 CRLMC/3045/2025	SUBASH NAYAK VS STATE OF ODISHA	BADRI NARAYAN MOHAPATRA VS	CUTTACK SADAR /141 /1999 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000591/1999
132	D-CRLMC/23642/2025 CRLMC/3046/2025	TAPAS BHOI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	/ /0 J.M.F.C.(IV),CUTTACK(Cuttack) 2(A)CC/0000159/2023
133	D-CRLMC/22020/2025 CRLMC/3047/2025	KAMINI RANJAN TANTY VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	KEONJHAR SADAR /157 /2006 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(JD) GR/0000795/2006
134	D-CRLMC/23645/2025 CRLMC/3048/2025	BHAKTA CHARAN RANA @ RAJU RANA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	NAKTIDEUL /14 /2012 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000023/2012
135	D-CRLMC/23814/2025 CRLMC/3049/2025	ANIL KUMAR BHOI VS STATE OF ODISHA(VIG.)	SATYA SUNDAR KANUNGO VS	SAMBALPUR VIGILANCE /45 /2015 SPECIAL JUDGE(VIG),BARGARH(Bargarh) CT/0000011/2020
136	D-CRLMC/23651/2025 CRLMC/3050/2025	MANORANJAN @ JHULU MAHAKUD VS	BIRENDRA KUMAR PARDHI VS	KARANJIA /108 /2008 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(JD)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLMC/23665/2025 CRLMC/3051/2025	STATE OF ODISHA D BROS ALEN @ RIPU DIGAL VS	RAGHUNATH BISWAL VS	GR/0000318/2008 BALLIGUDA /140 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
138	D-CRLMC/23668/2025 CRLMC/3052/2025	STATE OF ODISHA SRICHANDRA MOHANTY VS	PRANAYA KUMAR MAHARAJ VS	Spl/0000101/2025 GHATAGAON /43 /2019 JMFC, GHATAGAON(Kendujhar)
139	D-CRLMC/23691/2025 CRLMC/3053/2025	STATE OF ODISHA BIJAYA KUMAR MAJHI VS	SANGRAM KESHARI ROUT VS	GR/0000486/2019 TENTULIKHUNTI /28 /2025 S.D.J.M. CIVIL JUDGE (JD),NAWARANG
140	D-CRLMC/23732/2025 CRLMC/3054/2025	STATE OF ODISHA KANHU CHARAN BARIK @ KANHU BARIK VS	SUVASHISH PATTANAIAK VS	GR/0000169/2025 GOP /260 /2023 J.M.F.C.,KONARK(Puri)
141	D-CRLMC/23817/2025 CRLMC/3055/2025	STATE OF ODISHA BASIRUDDIN KHAN VS	DEVASHIS PANDA VS	GR/0000457/2023 BIRIDI PS /108 /2025 SPECIAL JUDGE(POCSO), JAGATSINGHPUR
142	D-CRLMC/23746/2025 CRLMC/3056/2025	STATE OF ODISHA SARITA XESS VS	ASHOK KUMAR SARANGI VS	Spl/0000038/2025 //0 J.M.F.C., RAJNAGAR(Kendrapara )
143	D-CRLMC/23758/2025 CRLMC/3057/2025	STATE OF ODISHA ARVIND KUMAR SHARMA VS	AMULYA RATNA PANDA VS	ICC/0000007/2023 PADWA /75 /2015 SPECIAL JUDGE,KORAPUT(Koraput)
144	D-CRLMC/23777/2025 CRLMC/3058/2025	STATE OF ODISHA BRUNDABANA NAIK VS	RAGHUNATH SINGH VS	Spl/0000125/2015 CHATRAPUR /135 /2021 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR
145	D-CRLMC/23795/2025 CRLMC/3059/2025	STATE OF ODISHA ARAKHITA BEHERA VS	MITU KUMAR BISWAL VS	ICC/0000026/2021 RAMBHA (KHALLIKOTE) /143 /2013 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE
146	D-CRLMC/23796/2025 CRLMC/3060/2025	STATE OF ODISHA PRIYATAMA NAYAK VS	MITU KUMAR BISWAL VS	GR/0000502/2013 // J.M.F.C.,BHUBANESWAR(Khordha )
147	D-CRLMC/23975/2025 CRLMC/3061/2025	STATE OF ODISHA RAVI BADRINARAYAN GOYAL VS	SUBHANKAR ROUT VS	DV M.C./0000698/2025 DHAULI PS /165 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha )
		STATE OF ODISHA		CT/0001228/2025

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148	D-CRLMC/23803/2025 CRLMC/3062/2025	SARAT @ BHOLESWAR DEHURY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /259 /2025 SPECIAL JUDGE(POCSO), DHENKANAL Spl/0000030/2025
149	D-CRLMC/23976/2025 CRLMC/3063/2025	TAPAS KUMAR MOHANTY VS STATE OF ODISHA	SUBHANKAR ROUT VS	DHAULI PS /165 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha ) CT/0001228/2025
150	D-CRLMC/23823/2025 CRLMC/3064/2025	PRANAB KUMAR NANDA VS STATE OF ODISHA	SANSKRITI MOHANTY VS	MAHILA P.S.(BBSR) /111 /2021 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0005018/2021
151	D-CRLMC/20214/2025 CRLMC/3065/2025	AMRIT MISHRA VS STATE OF ODISHA	RAMANIKANTA PATTANAIAK VS	INFOCITY PS /12 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0000024/2023
152	D-CRLMC/23821/2025 CRLMC/3066/2025	KAILASH HATI VS STATE OF ODISHA	SARBESWAR SAHOO VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH 2(C)CC/0000008/2024
153	D-CRLMC/23741/2025 CRLMC/3067/2025	PRABIR@PRABIRA SINGH VS NIGAMANANDA MOHANTY	SAMVIT MOHANTY VS	/ /0 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) ICC/0000060/2023
154	D-CRLMP/20618/2025 CRLMP/1013/2025	AMAR NATH DAS VS SANDHYA MOHANTY	MAHES DAS VS	/ /0 JUDGE FAMILY COURT,BHUBANESWAR Ctp/0000243/2022
155	D-CRLMP/20806/2025 CRLMP/1014/2025	RAGHUNATH DAS VS STATE OF ODISHA	RAGHUNATH BISWAL VS	/ /0 () //
156	D-CRLMP/20861/2025 CRLMP/1015/2025	MITI MALLIK VS STATE OF ODISHA	DURGA PRASAD SWAIN VS	/ /0 () //
157	D-CRLMP/23451/2025 CRLMP/1016/2025	SANJAY PATRA VS STATE OF ODISHA	SACHIDANANDA SAHOO VS	/ /0 () //
158	D-CRLMP/23800/2025 CRLMP/1017/2025	DAYANIDHI ROUT VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	SABARANG /257 /2023 () //
159	D-CRLREV/20172/2025	JAHUR ALI KHAN	ALOK KUMAR MOHAPATRA	/ /0

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	CRLREV/484/2025	VS STATE OF ODISHA	VS	A.D.J.,JAJPUR ROAD(Jajapur ) CRA/0000023/2023
160	D-CRLREV/23384/2025 CRLREV/485/2025	JAYANTA KUMAR JENA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	BHUBANESWAR VIGILANCE /20 /2005 ADDL.SPL.JUDGE (VIG),BHUBANESWA TR/0000002/2015
161	D-CRLREV/23445/2025 CRLREV/486/2025	BASANTA KUMAR DAS VS STATE OF ODISHA	JAGABANDHU ROUT VS	BHADRAK TOWN /327 /2023 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001341/2023
162	D-CRLREV/23484/2025 CRLREV/487/2025	MANORANJAN KAR VS PRABHURAM KHANDEI	JYOTIRMAYA SAHOO VS	//0 J.M.F.C.,JAJPUR ROAD(Jajapur ) ICC/0000560/2023
163	D-CRLREV/23491/2025 CRLREV/488/2025	UPENDRA NATH ANYAK VS GINTER LOYA	DR.KEDAR NATH TRIPATHY VS	//0 DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000073/2024
164	D-CRLREV/23592/2025 CRLREV/489/2025	BIBHUTI BHUSAN MAHAPATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MAHILA P.S. BUXIBAZAR /45 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000221/2025
165	D-EXP/16603/2025 EXP/16/2025	SABITARANI CHAND VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// () //
166	D-FAO/31116/2025 FAO/368/2025	SATYABHAMA MUDULI VS NALINI MAHARANA	BIRANCHI NARAYAN RATH VS	// ADM COMNR.FOR WORKMEN COMPEN EC/0000013/2019
167	D-FAO/30424/2025 FAO/369/2025	M/S MAGMA HDI GENERAL INSURANCE COMPANY LTD., KHURDA VS JHARANA NAYAK	GIRIJA PRASAD DUTTA VS DEBASISH PATNAIK, S.DAS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000112/2023
168	D-FAO/31566/2025 FAO/370/2025	HIMANSU SEKHAR MAJHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000592/2014
169	D-FAO/31562/2025 FAO/371/2025	MANOJA KUMAR SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000593/2014
170	D-ITA/21503/2025 ITA/21/2025	SHREE BALAJI ENGICONS LTD., JHARSUGUDA VS	SASWAT KUMAR ACHARYA VS	// INCOME TAX APPEALATE TRIBUNAL,C

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171	D-ITA/21505/2025 ITA/22/2025	DEPUTY COMMISSIONER OF INCOME TAX, SAMBALPUR SHREE BALAJI ENGICONS LIMITED.,JHARSUGUDA VS DEPUTY COMMISSIONER OF INCOME TAX, SAMBALPUR	SASWAT KUMAR ACHARYA VS	ITA/0000141/2023 // INCOME TAX APPEALATE TRIBUNAL,C
172	D-MACA/26996/2025 MACA/911/2025	THE DIVISIONAL MANAGER,ORIENTAL INSURANCE CO. LTD., BBSR VS SRIDHAR RATH	PRAMOD KUMAR TRIPATHY VS	ITA/0000296/2023 // IV MACT,PURI(Puri)
173	D-MACA/27807/2025 MACA/912/2025	THE NATIONAL INSURANCE COMPANY LTD.,SAMBALPUR VS JEMAMANI BARIK	PRAMOD KUMAR TRIPATHY VS	Mac/0000481/1999 // 4TH M.A.C.T.,BOLANGIR(Balangir)
174	D-MACA/28321/2025 MACA/913/2025	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD,BBSR VS SUKANTA KUMAR LENKA	PRASANTA KUMAR MAHALI VS	Mac/0000089/2022 // 7TH M.A.C.T.,BHUBANESWAR(Khordha)
175	D-MATA/28975/2025 MATA/294/2025	HEMALATA BEHURA VS SUBRAT KUMAR BEHURA	DINESH KUMAR PATRA VS	Mac/0000184/2017 // JUDGE FAMILY COURT, KENDRAPARA
176	D-RPFAM/30646/2025 RPFAM/213/2025	JAHANARA BIBI VS SK. AFSAR	ROHIT RANJAN RAY VS	CP/0000015/2018 // JUDGE FAMILY COURT,KHURDA(Khordha)
177	D-RPFAM/30741/2025 RPFAM/214/2025	RADHAMOHAN @ ASWIN KU. BEHERA VS JAYANTI KUMARI PARIDA	HEMANTA KUMAR RATSINGH VS	Crp/0000155/2024 // JUDGE FAMILY COURT, KEONJHAR(Keonjhar)
178	D-RSA/31168/2025 RSA/398/2025	U.SRINIVAS PATRO VS PUSPALATA BEHERA	SOUMYA MISHRA VS	Crp/0000049/2020 // 2ND A.D.J.,PURI(Puri)
179	D-RSA/29384/2025 RSA/399/2025	B.M., INDIAN BANK, GAJPATI VS BHUBANESWAR NAYAK	SITANSHU KUMAR DEY VS	RFA/0000107/2012 // A.D.J.,PARALAKHEMUNDI(Gajapati )
180	D-RSA/29391/2025 RSA/400/2025	B.M., INDIAN BANK, GAJPATI VS BHUBANESWAR NAYAK	SITANSHU KUMAR DEY VS	RFA/0000009/2023 // A.D.J.,PARALAKHEMUNDI(Gajapati )
181	D-RVWPET/30970/2025 RVWPET/186/2025	PARESH KUMAR RAY VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	RFA/0000008/2023 // ( ) //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-SAO/30231/2025 SAO/13/2025	NABIN KUMAR DAS VS DAYANIDHI SAHOO	ABINASH ROUTRAY VS	// A.D.J.-CUM-SPECIAL JUDGE,PATTAMU RFA/0000070/2025
183	D-TRP(C)/31407/2025 TRP(C)/255/2025	SMITA SING VS SUSHANT KUMAR NANDA	DEBADEEPTA SAHOO VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000604/2025
184	D-TRP(C)/31393/2025 TRP(C)/256/2025	DIPANJALI JENA VS SOUMYA RANJAN PADHIARY	DHANANJAYA NAYAK VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000588/2025
185	D-WA/29517/2025 WA/1361/2025	STATE OF ODISHA VS JAYANTA KUMAR MOHANTY	BIMBISAR DASH,A.G.A VS	// 0 //
186	D-WA/29487/2025 WA/1362/2025	STATE OF ODISHA VS SURESH CHANDRA BARIK	SAROJ KUMAR JEE,A.G.A VS	// 0 //
187	D-WA/30761/2025 WA/1363/2025	STATE OF ODISHA VS KALU CHARAN NAYAK	GAYATRI PATRA,A.S.C VS	// 0 //
188	D-WA/29731/2025 WA/1364/2025	STATE OF ODISHA VS KAMALA KANTA PATTANAIAK	BIMBISAR DASH,A.G.A VS	// 0 //
189	D-WA/30696/2025 WA/1365/2025	STATE OF ODISHA VS MACHHUA HO	MISS BISWABARA DASH,A.S.C VS	// 0 //
190	D-WA/30760/2025 WA/1366/2025	STATE OF ODISHA VS DHANESWAR DAS	SANJIB KUMAR SWAIN,A.G.A VS	// 0 //
191	D-WA/31591/2025 WA/1367/2025	NABANITA KAPAT PATRA VS COLLECTOR, KANDHAMAL	GOPINATH MISHRA VS	// 0 //
192	D-WA/19802/2025 WA/1368/2025	STATE OF ODISHA VS SUDHIRA DHANGADA MAJHI	JYOTSNAMAYEE SAHOO,A.S.C VS	// 0 //
193	D-WA/23089/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :06/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/1369/2025	VS	VS	0
		BIJAYA KUMAR PANIGRAHY		//
194	D-WP(C)/31287/2025	HIMANSHU CHANDRA ROUT	DEEPALI MAHAPATRA	//
	WP(C)/21940/2025	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/31284/2025	BIJAYA KUMAR BARIK	SAMVIT MOHANTY	//
	WP(C)/21941/2025	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/31276/2025	PRADEEP KUMAR SAHU	SHARMISTHA SAMAL	//
	WP(C)/21942/2025	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/31340/2025	SURENDRA KUMAR MAHAPATRA	NIRANJAN NAYAK	//
	WP(C)/21943/2025	VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/31253/2025	GANDHARBA PRADHAN	GOPAL KRISHNA NAYAK	//
	WP(C)/21944/2025	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/26179/2025	SAILENDRA KUMAR BABU	SUJAY SHANKER SINGHDEO	//
	WP(C)/21945/2025	VS	VS	0
		UNION OF INDIA		//
200	D-WP(C)/29430/2025	BIJAY MEHTA	SAROJ KUMAR DAS	//
	WP(C)/21946/2025	VS	VS	0
		ADDITIONAL COMMISSIONER, FIRST APPELLATE AUTHORITY, GST (APPEALS), BBSR		//
201	D-WP(C)/29433/2025	ANANTARAM MALI	SAROJ KUMAR DAS	//
	WP(C)/21947/2025	VS	VS	0
		ADDITIONAL COMMISSIONER, FIRST APPELLATE AUTHORITY, GST(APPEALS), BBSR		//
202	D-WP(C)/30132/2025	RATIKANTA NAYAK	KEDAR KUMAR DASH	//
	WP(C)/21948/2025	VS	VS	0
		COMMISSIONER-CUM-SECRETARY, DEPARTMENT OF HIGHER EDUCATION, BBSR		//
203	D-WP(C)/31240/2025	SHYAMAGHANA PRADHAN	SANGRAM JENA	//
	WP(C)/21949/2025	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/30787/2025	MONALISA SAMAL	UMESH CHANDRA PATNAIK	//
	WP(C)/21950/2025	VS	VS	0

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### CASES REGISTERED REPORT AS ON :06/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/20601/2025 WP(C)/21951/2025	STATE OF ODISHA HIMANSHU SEKHAR BEHERA VS	JITENDRA KUMAR MISHRA (2) VS	// // ()
206	D-WP(C)/31254/2025 WP(C)/21952/2025	STATE OF ODISHA PUSPARANI JENA VS	SHAKTI PRASAD PANDA VS	// // ()
207	D-WP(C)/30657/2025 WP(C)/21953/2025	STATE OF ODISHA BIKRAM KUMAR BEHURIA VS	KSHIROD KUMAR ROUT VS	// // ()
208	D-WP(C)/30875/2025 WP(C)/21954/2025	STATE OF ODISHA SOURI PRASAD BISWAL VS	SUDARSAN BEHERA VS	// // ()
209	D-WP(C)/31291/2025 WP(C)/21955/2025	STATE OF ODISHA DR. J.K.S., COLLEGE, PARAMANAPUR, SAMBALPUR VS	PRANAB RANJAN CHHATOI VS	// // ()
210	D-WP(C)/30260/2025 WP(C)/21956/2025	REGIONAL PROVIDENT FUND COMMISSIONER, ROURKELA M/S. KALYANEE MITRA PVT. LTD., BALASORE VS	MADHAB LAL AGARWAL VS	// // ()
211	D-WP(C)/31343/2025 WP(C)/21957/2025	ADDL. COMMISSIONER OF STATE TAX, CT AND GST TERRITORIAL RANGE, BALASORE AUTHUM INVESTMENT AND INFRASTRUCTURE LIMITED, BBSR VS	RAMACHANDRA PANIGRAHY VS	// // ()
212	D-WP(C)/31344/2025 WP(C)/21958/2025	CHIEF JUDICIAL MAGISTRATE, CUTTACK BHISMA CHANDRA MOHANTY VS	SUDHIR KUMAR MALLICK VS	// // ()
213	D-WP(C)/31302/2025 WP(C)/21959/2025	SETTLEMENT OFFICER MAJOR SETTLEMENT OFFICER, JOBRA RAJKUMAR RAITA VS	SUBHADUTTA ROUSTRAY VS	// // ()
214	D-WP(C)/31295/2025 WP(C)/21960/2025	STATE OF ODISHA GOUTAM MAHAPATRA VS	SANJAY KUMAR MOHANTY 2 VS	// // ()
215	D-WP(C)/31372/2025 WP(C)/21961/2025	STATE OF ODISHA SUBHAS KHUNTIA VS CENTRAL BOARD OF DIRECT TAXES (CBDT)	CHITRASEN PARIDA VS	// // () //

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### CASES REGISTERED REPORT AS ON :06/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/31392/2025 WP(C)/21962/2025	SAYAD KALIM UDDIN VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	SURESH CHANDRA DASH VS	// 0 //
217	D-WP(C)/31410/2025 WP(C)/21963/2025	RASMITA PANDA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //
218	D-WP(C)/30708/2025 WP(C)/21964/2025	BIREN KUMAR SAMAL VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	// 0 //
219	D-WP(C)/31244/2025 WP(C)/21965/2025	DR.SARAT KUMAR PANIGRAHI VS GOVT OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
220	D-WP(C)/31303/2025 WP(C)/21966/2025	KUNDA BHOI VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
221	D-WP(C)/31304/2025 WP(C)/21967/2025	ANANDA DASH VS GOVT OF ODISHA	BHABA RANJAN KAR VS	// 0 //
222	D-WP(C)/31225/2025 WP(C)/21968/2025	LILIMA KAMILA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
223	D-WP(C)/31341/2025 WP(C)/21969/2025	SUJIT KUMAR NAIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
224	D-WP(C)/31261/2025 WP(C)/21970/2025	SABITRI RANA VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
225	D-WP(C)/31305/2025 WP(C)/21971/2025	AMARJIT PADHY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
226	D-WP(C)/30308/2025 WP(C)/21972/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	GOUTAM MISHRA VS	// 0 //
227	D-WP(C)/31412/2025	SUJATA MOHANTY	PRAKASH CHANDRA DASH	//

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### CASES REGISTERED REPORT AS ON :06/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/21973/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/31596/2025 WP(C)/21974/2025	MIHIRA CHANDRA DAS VS STATE OF ODISHA	HARISH CHANDRA SAHOO VS	// 0 //
229	D-WP(C)/31064/2025 WP(C)/21975/2025	M/S STAPATI INTERIORS PRIVATE LIMITED, PURI VS ODISHA GRAMYA BANK, KHORDHA	SOUBHAGYA SUNDAR DAS VS	// 0 //
230	D-WP(C)/31385/2025 WP(C)/21976/2025	MALAYA RANJAN SAHOO VS SETTLEMENT OFFICER, MAJOR SETTLEMENT, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
231	D-WP(C)/31388/2025 WP(C)/21977/2025	PABITRA MOHAN PRADHAN VS STATE OF ODISHA	ARUN KUMAR DAS VS	// 0 //
232	D-WP(C)/30431/2025 WP(C)/21978/2025	HEMASAGAR SAHU VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
233	D-WP(C)/31314/2025 WP(C)/21979/2025	SADHU PRASAD MALLIK VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
234	D-WP(C)/31270/2025 WP(C)/21980/2025	ABDUL BASID KADERI VS STATE OF ODISHA	MD. GOLAM MADANI VS	// 0 //
235	D-WP(C)/30433/2025 WP(C)/21981/2025	LEKURU SAHU VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
236	D-WP(C)/31377/2025 WP(C)/21982/2025	RENUBALA KHUNTIA VS CENTRAL BOARD OF DIRECT TAXES, CBDT	CHITRASEN PARIDA VS	// 0 //
237	D-WP(C)/30926/2025 WP(C)/21983/2025	ASUTOSH MOHAPATRA VS SK.MANWAR ALLI	SURYASNATA MOHAPATRA VS	// 0 //
238	D-WP(C)/31414/2025 WP(C)/21984/2025	SWASTIK STEVEDORES PVT LTD., VS	MANAS RANJAN BAUG VS	// 0

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### CASES REGISTERED REPORT AS ON :06/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/31274/2025 WP(C)/21985/2025	STATE OF ODISHA RATAN KUMAR PASPUREDDY VS	DR. BINODA KUMAR MISHRA VS	// // 0
240	D-WP(C)/31000/2025 WP(C)/21986/2025	STATE OF ODISHA NIRMAL CHANDRA SAHU VS	SUDHIR KUMAR MALLICK VS	// // 0
241	D-WP(C)/31587/2025 WP(C)/21987/2025	SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK RASHMI RANJAN SINGH VS	LAXMIKANTA TRIPATHY VS	// // 0
242	D-WP(C)/31423/2025 WP(C)/21988/2025	STATE OF ODISHA PRAVATI SAHU VS	KAMALAKANTA MOHANTA VS	// // 0
243	D-WP(C)/30654/2025 WP(C)/21989/2025	STATE OF ODISHA PRAVANJAN BARIK VS	KSHIROD KUMAR ROUT VS	// // 0
244	D-WP(C)/31443/2025 WP(C)/21990/2025	STATE OF ODISHA NARAHARI NANDY VS	SANJIB MOHANTY VS	// // 0
245	D-WP(C)/31281/2025 WP(C)/21991/2025	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR BIKRAM KISHORE SWAIN VS	SAMVIT MOHANTY VS	// // 0
246	D-WP(C)/30655/2025 WP(C)/21992/2025	STATE OF ODISHA SATYAMANYU PATRA @ SATAN PATRA VS	KSHIROD KUMAR ROUT VS	// // 0
247	D-WP(C)/30908/2025 WP(C)/21993/2025	STATE OF ODISHA JYOTSNA @ JYOTCHHANA KUMARI SAMAL VS	BHAWANI SANKAR PANIGRAHI VS	// // 0
248	D-WP(C)/30987/2025 WP(C)/21994/2025	STATE OF ODISHA DEEPAK PATTNAIK VS	GEETARANI MALLICK VS	// // 0
249	D-WP(C)/31493/2025 WP(C)/21995/2025	SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, KHURDA BINOD BIHARI BAG VS	SUKANTA KUMAR DALAI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/31166/2025 WP(C)/21996/2025	M/S BRAHMAPUTRA INFRASTRUCTURE LTD VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
251	D-WP(C)/31215/2025 WP(C)/21997/2025	CHITTARANJAN SAHOO VS CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD. (OPTCL), BBSR	SATYABAN SAHOO VS	// 0 //
252	D-WP(C)/31319/2025 WP(C)/21998/2025	LAXMI PRASAD DASH VS GOVT OF ODISHA	BHABA RANJAN KAR VS	// 0 //
253	D-WP(C)/31544/2025 WP(C)/21999/2025	DAMAYANTI DAS VS CHAIRMAN, OERC, BBSR	SITAKANTA HOTA VS	// 0 //
254	D-WP(C)/31572/2025 WP(C)/22000/2025	SIBA SUNDAR DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //
255	D-WP(C)/31606/2025 WP(C)/22001/2025	HEMALATA BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
256	D-WP(C)/31205/2025 WP(C)/22002/2025	M/S. GLOBAL COAL AND MINING PVT. LTD., JHARSUGUDA VS M/S. MAHANADI COALFIELDS LTD., SAMBALPUR	PRADEEP KUMAR MOHAPATRA VS	// 0 //
257	D-WP(C)/31532/2025 WP(C)/22003/2025	M. SUDHARANI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
258	D-WP(C)/31516/2025 WP(C)/22004/2025	PURNA CHANDRA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
259	D-WP(C)/31290/2025 WP(C)/22005/2025	BHASMITA MAJHI VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
260	D-WP(C)/31442/2025 WP(C)/22006/2025	BASANTI PATRA VS COMMISSIONER, CT AND GST ODISHA, BANIYAKAR BHAWAN, CUTTACK	SATYABRATA MOHAPATRA VS	// 0 //
261	D-WP(C)/31567/2025	SMRUTI RANJAN MOHAPATRA	DEEPAK KUMAR MOHAPATRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/22007/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/31298/2025 WP(C)/22008/2025	DR. J.K.S., COLLEGE, PARAMANAPUR, SAMBALPUR VS REGIONAL PROVIDENT FUND COMMISSIONER, ROURKELA	PRANAB RANJAN CHHATOI VS	// 0 //
263	D-WP(C)/31560/2025 WP(C)/22009/2025	SK KADIR ALLI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
264	D-WP(C)/31615/2025 WP(C)/22010/2025	JAI GANESH COLLEGE OF NURSING, DHENKANAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
265	D-WP(C)/31437/2025 WP(C)/22011/2025	SOMANATH HOTA VS OUAT, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
266	D-WP(C)/31461/2025 WP(C)/22012/2025	SITAKANTA SAMAL VS STATE OF ODISHA	GOUTAM KUMAR ROUSTRAY VS	// 0 //
267	D-WP(C)/31300/2025 WP(C)/22013/2025	PRASANNA KUMAR ACHARYA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
268	D-WP(C)/31511/2025 WP(C)/22014/2025	GITANJALI UPADHYA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
269	D-WP(C)/31440/2025 WP(C)/22015/2025	SUSANTA @ SUSHANTA KUMAR MOHAPATRA VS STATE OF ODISHA	BHAGABAN MOHANTY VS	// 0 //
270	D-WP(C)/31326/2025 WP(C)/22016/2025	RABINDRA MEHER VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// 0 //
271	D-WP(C)/31391/2025 WP(C)/22017/2025	MANOJ KUMAR NAIK VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
272	D-WP(C)/31356/2025 WP(C)/22018/2025	THE MANAGING PARTNER, M/S ORIENTAL SECURITY SERVICE VS	NALINIKANTA MOHANTY VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/31551/2025 WP(C)/22019/2025	LABOUR ENFORCEMENT OFFICER ( CENTRAL) SANJUKTA MALLICK VS THE STATE OF ODISHA	SASWATI MOHAPATRA VS	// // 0 //
274	D-WP(C)/31416/2025 WP(C)/22020/2025	JHINILATA SETHI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
275	D-WP(C)/31450/2025 WP(C)/22021/2025	BASANTA KUMAR BISWAL VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
276	D-WP(C)/31398/2025 WP(C)/22022/2025	M/S S.J.DEVELOPERS AND HOUSING PVT. LTD., BBSR VS SECY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	RAMDAS ACHARY VS	// 0 //
277	D-WP(C)/30985/2025 WP(C)/22023/2025	BRAJA KISHORE SINGH VS SETTLEMENT OFFICER MAJOR SETTLEMENT OFFICE, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
278	D-WP(C)/31454/2025 WP(C)/22024/2025	RANI ALLADA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
279	D-WP(C)/31420/2025 WP(C)/22025/2025	KADAMBA NAG VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
280	D-WP(C)/31500/2025 WP(C)/22026/2025	SUBHASHMITA INDRAJIT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
281	D-WP(C)/31427/2025 WP(C)/22027/2025	BIJAYA KUMAR DASH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
282	D-WP(C)/31235/2025 WP(C)/22028/2025	M/S S.J. DEVELOPERS AND HOUSING PVT. LTD., KHURDA VS SECY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR, KHURDA	RAMDAS ACHARY VS	// 0 //
283	D-WP(C)/29923/2025 WP(C)/22029/2025	SRI ALEKH MOHANTY VS THE REGISTRAR, KHALIKOTE UNITARY UNIVERSITY, BERHAMPUR	MANOJ KUMAR NAYAK VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/31322/2025 WP(C)/22030/2025	BHOLANATH PANIGRAHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
285	D-WP(C)/31476/2025 WP(C)/22031/2025	BIDYADHAR DASH VS STATE OF ODISHA	KISHORE KUMAR SAHOO VS	// 0 //
286	D-WP(C)/31520/2025 WP(C)/22032/2025	RAJSHREE MAHAPATRA VS UNION OF INDIA	PRAKASH KUMAR SAMAL VS	// 0 //
287	D-WP(C)/28404/2025 WP(C)/22033/2025	MAHARSHI DAYANANDA SERVICE MISSION, DHENKANAL VS UNION OF INDIA	ABHILASH MISHRA VS	// 0 //
288	D-WP(C)/30798/2025 WP(C)/22034/2025	KANGALI CHARAN MALLICK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
289	D-WP(C)/31603/2025 WP(C)/22035/2025	LOCHHAMANA JENA VS STATE OF ODISHA	JAYANTI NAIK VS	// 0 //
290	D-WP(C)/31677/2025 WP(C)/22036/2025	BLUE CHIP PROJECT PVT. LTD., PURI VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
291	D-WP(C)/31609/2025 WP(C)/22037/2025	RAGHUNATH BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
292	D-WP(C)/30982/2025 WP(C)/22038/2025	RANGADHAR PANDA VS SETTLEMENT OFFICER, MAJOR SETTEMENT OFFICE, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
293	D-WP(C)/31425/2025 WP(C)/22039/2025	ABHAYA KUMAR ROUT VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
294	D-WP(C)/30967/2025 WP(C)/22040/2025	SASMITA SAHOO VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// 0 //
295	D-WP(C)/30304/2025	RAKESH KUMAR PADHY	GOUTAM MISHRA	//

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	WP(C)/22041/2025	VS STATE OF ODISHA	VS	() //
296	D-WP(C)/31078/2025 WP(C)/22042/2025	HADUBANDHU NAYAK VS THE MUNICIPAL COMMISNR.,THE BERHAMPUR MUNICIPAL CORPORATION,GANJAM	MANOJ KUMAR NAYAK VS	// () //
297	D-WP(C)/31406/2025 WP(C)/22043/2025	RADHASHYAM MISHRA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// () //
298	D-WP(C)/31368/2025 WP(C)/22044/2025	JOGESWAR BHOI VS GOVT. OF ORISSA	BHABA RANJAN KAR VS	// () //
299	D-WP(C)/30298/2025 WP(C)/22045/2025	RAJENDRA KUMAR ACHARYA VS STATE OF ODISHA	GOUTAM MISHRA VS	// () //
300	D-WP(C)/31422/2025 WP(C)/22046/2025	SURENDRA KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN PADHI VS	// () //
301	D-WP(C)/31638/2025 WP(C)/22047/2025	DR.SHAIKH NAIMUDDIN VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// () //
302	D-WP(C)/31642/2025 WP(C)/22048/2025	SANTOSH KUMAR NAIK VS THE CHIEF COMMISSIONER, CT AND GST, ODISHA	GOURAV KUMAR ROY CHOUDHURY VS	// () //
303	D-WPCRL/22260/2025 WPCRL/114/2025	SUKADEV DEHURY @ SUKA VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	//0 () //
304	D-ABLAPL/22885/2025 ABLAPL/9318/2025	JAGA MOHAN KUMAR @ DILLIP KUMAR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /136 /2025 () //
305	D-ABLAPL/23269/2025 ABLAPL/9319/2025	TOFAN SAHU VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BADAGADA /77 /2024 () //
306	D-ABLAPL/23061/2025 ABLAPL/9320/2025	MURALIDHAR MISHRA VS	BHABANI SANKAR MISHRA VS	JAJPUR TOWN /336 /2025 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/23413/2025 ABLAPL/9321/2025	STATE OF ODISHA SARADA @ SARADA PRASAD SAHOO VS	SAMVIT MOHANTY VS	// JAGATSINGPUR /248 /2025 ( )
308	D-ABLAPL/23256/2025 ABLAPL/9322/2025	STATE OF ODISHA GHANASHYAM MISHRA VS	CHIRANJIB ROUT VS	// ANGUL TOWN /330 /2021 ( )
309	D-ABLAPL/23399/2025 ABLAPL/9323/2025	STATE OF ODISHA MANGULI @ MD. JAHANGIR VS	CHHABI BEHERA VS	// PIPLI /453 /2025 ( )
310	D-ABLAPL/23438/2025 ABLAPL/9324/2025	STATE OF ODISHA SURESH NAYAK VS	SATYA RANJAN MULIA VS	// / /0 J.M.F.C.,DASAPALLA(Nayagarh ) 2(B)CC/000002/2025
311	D-ABLAPL/23513/2025 ABLAPL/9325/2025	STATE OF ODISHA MIHIR RANJAN PATTANAYAK @ TULU BABU VS	RAJESH KUMAR TRIPATHY VS	// KUJANGA /275 /2025 ( )
312	D-ABLAPL/23518/2025 ABLAPL/9326/2025	STATE OF ODISHA KRUPASINDHU PRADHAN @ BALIA VS	AMLAN SHAKTI PAUL VS	// INFOVALLY UPD BHUBANESWAR /200 ( )
313	D-ABLAPL/23534/2025 ABLAPL/9327/2025	STATE OF ODISHA NAURI @ PRADEEP DAS VS	HRUDANANDA TRIPATHY VS	// COLLIERY /617 /2023 ( )
314	D-ABLAPL/23548/2025 ABLAPL/9328/2025	STATE OF ODISHA AJIT KISHAN VS	SATYAPADA SHARMA VS	// KUTRA /26 /2025 ( )
315	D-ABLAPL/23726/2025 ABLAPL/9329/2025	STATE OF ODISHA DEBASMITA RAM VS	NIRMAL KISHORE RATH VS	// / /0 ( )
316	D-ABLAPL/23789/2025 ABLAPL/9330/2025	STATE OF ODISHA (EOW) ADHIKARI MOHANTY VS	SAIBRATA RATH VS	// NIHALPRASAD /201 /2025 ( )
317	D-ABLAPL/23791/2025 ABLAPL/9331/2025	STATE OF ODISHA SUNIL PRASAD MUDULI VS	SAIBRATA RATH VS	// NIHALPRASAD /201 /2025 ( )
		STATE OF ODISHA		//

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### CASES REGISTERED REPORT AS ON :06/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/23590/2025 ABLAPL/9332/2025	SURESH KUMAR JETHI VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	TALCHER TOWN /928 /2024 () //
319	D-ABLAPL/23818/2025 ABLAPL/9333/2025	SANTOSH KUMAR PAIKARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /271 /2025 () //
320	D-ABLAPL/23575/2025 ABLAPL/9334/2025	AJAY PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /243 /2025 () //
321	D-ABLAPL/23829/2025 ABLAPL/9335/2025	PUSPALATA HOTA @ PUSPANJALI HOTA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /116 /2013 () //
322	D-ABLAPL/23840/2025 ABLAPL/9336/2025	MANABHANJAN SHASINI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MADHUPATNA /140 /2025 () //
323	D-ABLAPL/23476/2025 ABLAPL/9337/2025	SANJAYA KUMAR GHOSH VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BANARAPAL /108 /2025 () //
324	D-ABLAPL/23661/2025 ABLAPL/9338/2025	BHARAT MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /268 /2025 () //
325	D-ABLAPL/23479/2025 ABLAPL/9339/2025	SANJAYA KUMAR GHOSH VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BANARAPAL /111 /2025 () //
326	D-ABLAPL/23690/2025 ABLAPL/9340/2025	BALARAM CHOUDHURY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SEMILLIGUDA /67 /2025 () //
327	D-ABLAPL/23654/2025 ABLAPL/9341/2025	GYANARANJAN PATRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI RURAL PS /225 /2025 () //
328	D-ABLAPL/23700/2025 ABLAPL/9342/2025	GHANASHYAM MISHRA VS STATE OF ODISHA	CHIRANJIB ROUT VS	ANGUL TOWN /329 /2021 () //
329	D-ABLAPL/23710/2025	ABHISEKH MOHANTY	BIDESHI KUMAR GHADEI	CUTTACK SADAR /488 /2025

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### CASES REGISTERED REPORT AS ON :06/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/9343/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/23695/2025 ABLAPL/9344/2025	AKASHDEEP SINGH SINDHU VS STATE OF ODISHA	DEVASHIS PANDA VS	BHAWANIPATNA SADAR /180 /2021 () //
331	D-ABLAPL/23703/2025 ABLAPL/9345/2025	SANYASI SUBUDHI VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	RAYAGADA TOWN /243 /2025 () //
332	D-ABLAPL/23714/2025 ABLAPL/9346/2025	SANYASI SUBUDHI VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	RAYAGADA TOWN /244 /2025 () //
333	D-ABLAPL/23801/2025 ABLAPL/9347/2025	MANJULATA DEHURY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /259 /2025 () //
334	D-ABLAPL/23760/2025 ABLAPL/9348/2025	DIPUNA @ DIPUNU @ DIPTI RANJAN MOHAPATRA VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	CHANDANPUR /122 /2025 () //
335	D-ABLAPL/23877/2025 ABLAPL/9349/2025	YOGESH PRADHAN @ JOGESH CHANDRA PRADHAN VS STATE OF ODISHA	NALINI KANTA SAHOO VS	LAKHANPUR /140 /2025 () //
336	D-ABLAPL/23770/2025 ABLAPL/9350/2025	MONIKA PUHANA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	BHADRAK TOWN /352 /2025 () //
337	D-ABLAPL/23895/2025 ABLAPL/9351/2025	BRUNDABAN HARIJAN @ BRUNDA BENIA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /138 /2025 () //
338	D-ABLAPL/23784/2025 ABLAPL/9352/2025	KESHAB CHANDRA SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /84 /2025 () //
339	D-ABLAPL/23900/2025 ABLAPL/9353/2025	BIKRAM KUMAR SUNDARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /95 /2025 () //
340	D-ABLAPL/23786/2025 ABLAPL/9354/2025	DEBADUTTA PATRA @ DEBA PATRA VS	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /86 /2025 ()

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### CASES REGISTERED REPORT AS ON :06/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/23902/2025 ABLAPL/9355/2025	STATE OF ODISHA TAPAN SETHY @ TAPAN SETHI VS	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /302 /2025 ()
342	D-ABLAPL/23790/2025 ABLAPL/9356/2025	STATE OF ODISHA SARBESWAR APAT VS	JYOTIRMAYA SAHOO VS	// PURI TOWN /430 /2024 ()
343	D-ABLAPL/23849/2025 ABLAPL/9357/2025	STATE OF ODISHA PADMALAV TANGI VS	PRAKASH KUMAR MISHRA VS	// BANARAPAL /355 /2025 ()
344	D-ABLAPL/23903/2025 ABLAPL/9358/2025	STATE OF ODISHA RAGHABA SIA VS	JYOTIRMAYA SAHOO VS	// ASKA /453 /2025 ()
345	D-ABLAPL/23905/2025 ABLAPL/9359/2025	STATE OF ODISHA T. PRATIK KUMAR @ PRATIK KUMAR VS	RAMDAS ACHARY VS	// MAHILA P.S.(BBSR) /176 /2025 ()
346	D-ABLAPL/23857/2025 ABLAPL/9360/2025	STATE OF ODISHA RAJKISHORE BARIK VS	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /282 /2025 ()
347	D-ABLAPL/22161/2025 ABLAPL/9361/2025	STATE OF ODISHA KALIA @ KALANDI MALIK VS	ASHOK KUMAR SAHOO VS	// NIKIRAI /248 /2025 ()
348	D-ABLAPL/22461/2025 ABLAPL/9362/2025	STATE OF ODISHA SATYA PRAKASH ROUT @ BUBUN ROUT VS	AMLAN SHAKTI PAUL VS	// PAHALA /80 /2025 ()
349	D-ABLAPL/23910/2025 ABLAPL/9363/2025	STATE OF ODISHA TARAK NATH DEY @ TARAK DEY VS	RAKESH KUMAR DAS VS	// DHANUPALI /231 /2025 ()
350	D-ABLAPL/23859/2025 ABLAPL/9364/2025	STATE OF ODISHA MADHU MANGAL SETHI @ MADHU SETHI VS	AMITAV TRIPATHY VS	// MANAMUNDA /219 /2025 ()
351	D-ABLAPL/23863/2025 ABLAPL/9365/2025	STATE OF ODISHA BINADINI SETHI @ BINA SETHI VS	AMITAV TRIPATHY VS	// MANAMUNDA /219 /2025 ()
		STATE OF ODISHA		//